

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 568/99

DATE OF ORDER : 9-10-2000

Between :-

A.Gangaiah

...Applicant

And

1. Govt. of India, rep. by its Secretary, M/o Finance, Dept. of Revenue, New Delhi.
2. Union Public Service Commission, rep. by its Secretary, New Delhi.
3. Commissioner Central Excise, Guntur.

...Respondents

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Counsel for the Applicant : Shri P.B.Vijay Kumar

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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...2.



(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri Vijay Venkatesh for Sri P.B.Vijay Kumar, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents.

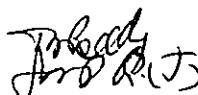
2. The applicant has filed this OA to set aside the proceedings No.C-14011/25/92-Ad.V dated 30.12.98 of the 1st respondent ordering withholding 50% of this pension for a period of 5 years as a measure of penalty and consequently direct the respondents herein to allow the applicant to draw the full pension as admissible to him.

3. To-day the learned counsel for the applicant submits that he is withdrawing this OA with liberty as mention in the order in MA 471/2000 in OA 568/99 dated 12.9.2000. In view of the above, as permission has already been given to withdraw this OA with liberty as mentioned in MA 471/2000, no further order is considered necessary in this O.A.

4. O.A. disposed of as withdrawn. No order as to costs.


(R.RANGARAJAN)
Member (A)


(D.H.NASIR)
Vice-Chairman



Dated: 9th October, 2000.
Dictated in Open Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: HYDERABAD.

COPY TO

1. HDHNJ
2. HRRN (ADMN.) MEMBER
3. HBSJP (JUDL.) MEMBER
4. D.R. (ADMN.)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR.JUSTICE D.H.NASIR
VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN:
MEMBER (ADMN.)

THE HON'BLE MR.B.S.JAI PARAMESHWAR
MEMBER (JUDL.)

DATE OF ORDER

9-10-2000

MA/RA/CP. NO.

IN
OA. NO.

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER REJECTED

NO ORDER AS TO COSTS

7 Copies.

